

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.67 of 2014 and 68 of 2014**

Dated : 06<sup>th</sup> May, 2016

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Appeal No. 67 of 2014**

**M/s OPG Power Generation Pvt. Ltd. ...Appellant(s)  
Versus  
Tamil Nadu Electricity Board & Ors. ...Respondent(s)**

Counsel for the Appellant : Mr. Vaibhav Mirg  
Counsel for the Respondent(s) : Mr. G. Umapathy and  
Mr.S. Vallinayagam for R1-R4

**Appeal No. 68 of 2014**

**M/s OPG Power Generation Pvt. Ltd. ...Appellant(s)  
Versus  
Tamil Nadu Electricity Board & Ors. ...Respondent(s)**

Counsel for the Appellant : Mr. Vaibhav Mirg  
Counsel for the Respondent(s) : Mr. G. Umapathy and  
Mr. S. Vallinayagam for R1-R4

**ORDER**

There is only one issue involved in these appeals.

Post these appeals for arguments, on the request of learned counsel for the appellant, on **19<sup>th</sup> May, 2016**. Parties are directed to file their written submissions before the next date of hearing with copy to the other side.

**( T. Munikrishnaiah )  
Technical Member**

**( Justice Surendra Kumar )  
Judicial Member**